

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CAPITAL TRUST LIMITED

Registered Office: Capital Trust House, 47, Community Centre, Friends Colony, New Delhi - 110025

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirer, I. C. Construction & Services Limited alongwith Persons Acting in Concert (PACs) M/s Indo Credip Private Limited and Mr. Yogen Khosla (hereinafter collectively referred to as Persons Acting in concert/ PACs) in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on June 29, 2009 and the Corrigendum to the Public Announcement published on September 24, 2009 and Letter of Offer dated September 23, 2009.

1. Name of the Target Company : CAPITAL TRUST LIMITED
2. Name of Acquirer : I. C. CONSTRUCTION & SERVICES LIMITED (ACQUIRER)
AND INDO CREDIOP PRIVATE LIMITED,
MR. YOGEN KHOSLA (PACs)
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the offer : MAS SERVICES LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : FRIDAY, SEPTEMBER 25, 2009
 - b) Date of Closure of the Offer : WEDNESDAY, OCTOBER 14, 2009
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 10.00		Rs. 10.00	
2.	Shareholding of Acquirer before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		2895206	38.60	2895206	38.60
3.	Shares acquired by Acquirer by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		1816500	24.22	1816500	24.22
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		1500000	20.00	470413	6.27
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 15000000.00		Rs 4704130.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		6211706	82.82	5182119	69.09
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		2788294	1288294	2788294	2317881
		(37.18%)	(17.18%)	(37.18%)	(30.91%)

7. Status of the Escrow Account, whether released or not : Not yet fully released

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Director of I. C. Construction & Services Limited (Acquirer) having its registered office at 47, Community Centre, New Friends Colony, New Delhi - 110 025 and directors of Indo Credip Private Limited (PACs) having its office at 47, Community Centre, New Friends Colony, New Delhi - 110 025 and Mr. Yogen Khosla (PACs) resident of D-1079, New Friends Colony, New Delhi-110025 accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer & PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of Acquirer & PACs



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

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Contact Person: **Mr. Priyaranjan**

Date : 06.11.2009

Place : New Delhi